

**Statement II**

Proposals for opening new Industrial Training Institutes in various States

Sl. No.	Name of State	No. of ITIs proposed
1.	Gujarat . . . . .	2
2.	Jammu and Kashmir . . . . .	4
3.	Karnataka . . . . .	4
4.	Maharashtra . . . . .	3
5.	Madhya Pradesh . . . . .	14
6.	Rajasthan . . . . .	4
7.	Tripura . . . . .	1
8.	Uttar Pradesh . . . . .	2
<i>Union Territories</i>		
1.	Goa, Daman and Diu . . . . .	1
2.	Pondhcherry . . . . .	1
TOTAL		36

**Award of handling contracts to Co-operative societies**

\*452. SHRI LAKHAN SINGH; Will the Minister of RAILWAYS be pleased to state:

(a) whether a distinction has been made between "field of operation" and "area of operation" in the latest policy directive of the Railway Board on the award of handling contracts to co-operative societies; and

(b) if so what are the details thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

**Stataement**

The 'area of operation' of a cooperative society is provided in the

registered bye-laws of the Society and a member should ordinarily be resident within the 'area of operation' of the Society. The area of operation can extend to more than one district and up "to the area of a full State. 'Field of operation' is the specific work that a society is performing on a particular work spot, as in 3. Loco Shed, Transhipment Shed or the Goods Shed. Each of them, even when at the same station, is a separate field of work. As per extent rules, where more than one cooperative society are operating in the same area of operation and the performance of the existing Cooperative Labour Society of actual workers in that field of operation is not satisfactory or when the actual workers have not formed a Cooperative Society, limited tenders have to be invited from such societies and the contract awarded to any of them on the basis of merit giving preference to Cooperative Societies at the same station though not working at the field of work to be allotted. However, where only one Society is operating in a particular 'field of operation' the handling contracts are allotted by negotiations, without call of tenders. If such a society is already functioning and its performance is satisfactory, its contract is extended.

**Revision of fare stages by DTC**

\*453. SHRI PRAKASH MEHROTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that after the liberalisation of the Delhi Transport Corporation fares, the Delhi Transport Corporation authorities have in a large number of cases revised the fare stages to the detriment of commuters; and

(b) if so, what action Government propose to take to remedy the situation?